

ITEM NO.12

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA &amp; ORS.

Respondent(s)

IA No. 105681/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 75467/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 38337/2019 - INTERVENTION/IMPLEADMENT  
IA No. 86666/2018 - INTERVENTION/IMPLEADMENT  
IA No. 86663/2018 - INTERVENTION/IMPLEADMENT  
IA No. 38345/2019 - MODIFICATION)

WITH

C.A. No. 13394/2015 (XVII)

( FOR INTERVENTION APPLICATION ON IA 24482/2018  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 24485/2018  
FOR STAY APPLICATION ON IA 24487/2018

IA No. 24485/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 24482/2018 - INTERVENTION APPLICATION  
IA No. 24487/2018 - STAY APPLICATION)

Date : 05-02-2020 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Ms. Anubha Agrawal, AOR  
Mr. Somiran Sharma, AOR

For Respondent(s)

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Mr. Abhinav Deshwal, Advocate

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Mr. Hardeep Kaur Mishra, Advocate  
Mr. Shiv Ram Pandey, Advocate  
Mr. C.M. Patel, Advocate  
Mr. Rajesh Sen, Advocate

Ms. Uttara Babbar, Advocate  
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Mr. Ravi Tomar, Advocate

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Mr. Surekha Raman, Advocate  
Ms. Viddusshi, Advocate  
Ms. Ayushi Gaur, Advocate  
Mr. Akhil Abraham Roy, Advocate

Mr. Rajinder Kumar Singh, Advocate  
Mr. Hitesh Kumar Sharma, Advocate  
Mr. S.K. Arora, Advocate  
Mr. Akhileshwar Jha, Advocate  
Ms. Sandhya Sharma, Advocate

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 86663 of 2018 and I.A. No. 86666 of 2018

The CBI is directed to file an affidavit for the response to the prayer in the interlocutory applications.

The affidavit shall be filed by the CBI within a period of eight weeks.

List the applications thereafter.

I.A. No. 75467 of 2019

Shri R S Virk, former District Judge, who has been nominated by this Court, is requested to consider the contents of the application as well as the objections that have been filed.

Shri R S Virk is requested to submit his report to this Court after hearing the parties.

Put up after three weeks.

IA No 24482 of 2018, IA No 24485 of 2018 & IA No 105681 of 2019

List the IAs after two weeks.

I.A. No. 38337 of 2019 and I.A No. 38345 of 2019

List these IAs next week.

(MANISH ISSRANI)  
SENIOR PERSONAL ASSISTANT

(SAROJ KUMARI GAUR)  
BRANCH OFFICER